

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Order

No.: 344

Dated: 22-09-2020

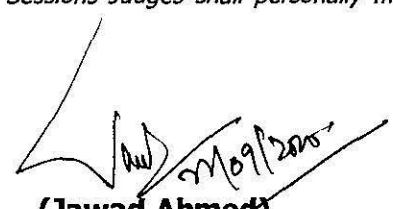
Consequent upon promotions of Section Officers to the posts of Chief Administrative Officers, vide High Court Order No. 244 dated 04.09.2020 in Subordinate Courts of the UTs of the Jammu & Kashmir and Ladakh, the following transfers and postings of the Chief Administrative Officers in Subordinate Judiciary are hereby made, in the interest of administration:

- 1) Smt Prem Lata Sharma, Section Officer (Reader) 1st Addl. District & Sessions Court, Jammu upon her promotion as Chief Administrative Officer is transferred and posted as such in the Court of PDJ, Samba vice Ms Madhu Sharma.
- 2) Shri Muneer Ahmad Qadri, Section Officer (Adm.) PDJ Court, Ganderbal upon his promotion as Chief Administrative Officer is transferred and posted as such in the same Court vice Shri Naseer Ahmad Wafai.
- 3) Shri Shadi Lal Pandita, Section Officer (Reader) posted in the Court of J&K One Man Forest Authority upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kupwara against the available vacancy.
- 4) Shri Prabhat Singh, Section Officer (Adm.), PDJ Court, Ramban upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kulgam vice Shri Molvi Muzaffar Hussain.
- 5) Shri Omeshwar Singh, Section Officer (Reader), Additional Anti-corruption Court, Jammu upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Rajouri against the available vacancy.
- 6) Shri Rajinder Singh, Section Officer (Reader), 3rd Addl. District & Sessions Court, Jammu upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kathua against the available vacancy.
- 7) Shri Ramesh Kumar-I, Section Officer (Adm.), Principal District & Sessions Court, Kathua upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Ramban vice Shri Sudershan Kumar.
- 8) Ms Khatoon Didi, Section Officer (Adm.), Principal District & Sessions Court, Leh upon her promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kargil against the available vacancy.
- 9) Shri Nazir Ahmad Bhat, Section Officer (Reader), Principal District & Sessions Court, Srinagar who is due for promotion w.e.f 01.10.2020 against the anticipated vacancy upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Shopian against the available vacancy. He shall join his place of posting after 30.09.2020 i.e. when the post of Chief Administrative Officer against which he has been accorded promotion becomes available.

- 10) Shri Molvi Muzaffar Hussain, Chief Administrative Officer posted in the Court of Principal District & Sessions Judge, Kulgam is transferred and attached with High Wing Srinagar till further orders. The Registrar Judicial, High Court Wing, Srinagar is directed to relieve the officer after 30.09.2020 and after relieving he shall join in the Court of Principal District & Sessions Judge, Baramulla vice Shri Anayat -ullah Wani.
- 11) Shri Anayat-ullah Wani, Chief Administrative Officer posted in the Court of Principal District & Sessions Judge, Baranulla is transferred and posted as such in the Court of Principal District & Sessions Judge, Ganderbal. He shall join his new place of posting after 30.09.2020 i.e. when the post of Chief Administrative Officer against which he is posted becomes available due to superannuation of Shri Muneer Ahmad Qadri on 30.09.2020.
- 12) Smt Madhu Sharma, Chief Administrative Officer posted in the Court of Principal District & Sessions Judge, Samba is transferred and posted as such in the Court of PDJ, Jammu against the available vacancy.
- 13) Shri Naseer Ahmad Wafai, Chief Administrative Officer posted in the Court of PDJ, Ganderbal is transferred and posted as such in the Court of PDJ, Srinagar against the available vacancy.
- 14) Shri Sudershan Kumar, Chief Administrative Officer posted in the Court of PDJ, Ramban is transferred and posted as such in the Court of Principal District & Sessions Judge, Udhampur against the available vacancy.

Note: All the Presiding Officers shall ensure that transferees are relieved within 10 days from the date of issuance of this Order. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.

(By Order)


(Jawad Ahmed)
Officiating Principal Secretary to
Hon'ble the Chief Justice

No.: 275-306/PSY

Dated: 22-09-2020

Copy to:

1. Registrar General, High Court of J&K.
2. Registrar Vigilance, High Court of J&K.
3. Registrar Rules, High Court of J&K.
.....for information.
4. Registrar Judicial, High Court Wing, Srinagar for information and necessary action.
- 5-25. Pr. District & Sessions Judge, Srinagar/Kupwara/ Anantnag/ Budgam/Baramulla/Kargil/ Pulwama/Bandipora/Leh/Shopian/Kulgam/Jammu/Kathua/Kishtwar/Poonch/Rajouri/Reasi Ramban/ Udhampur/ Bhaderwah/Ganderbal/ Samba.
26. P.O. J&K One Man Forest Authority, Srinagar.
27. 1st Additional District & Sessions Judge, Jammu
28. 3rd Additional District & Sessions Judge, Jammu.
29. Additional Anti-corruption Judge, Jammu.
..... for information and compliance.
30. CPC (e-Courts), High Court of J&K for uploading in High Court Web site.
31. Director Finance, High Court of J&K for information.
32. Order Book.


Officiating Principal Secretary to
Hon'ble the Chief Justice